

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**Senior Civil Judges - Transfers and Postings of Senior Civil Judges -
ORDERS - ISSUED.**

ROC.NO.1516/2018-B.SPL.

NOTIFICATION NO.489-B.SPL.


DATED:07.03.2018.

The High Court is pleased to order the following Transfer and Posting of Senior Civil Judge:-

Sri K.Kusha, Prl. Senior Civil Judge, Karimnagar, is transferred and posted as Secretary, District Legal Services Authority, Karimnagar (post kept vacant).

- i) Sri K.Kusha, will regularly assume charge as Secretary, District Legal Services Authority, Karimnagar which post he is holding full additional charge.
- ii) Sri K.Kusha, after assumption of charge as Secretary, District Legal Services Authority, Karimnagar will be in full additional charge of the post of Prl. Senior Civil Judge, Karimnagar, until further orders.

NOTE: The Order placed in the High Court's Website <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE) 7/3

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad

4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Prl. District and Sessions Judge, Karimnagar.
11. The I Addl. District and Sessions Judge, Karimnagar.
12. The Secretary, District Legal Services Authority, Karimnagar.
13. The Prl. Senior Civil Judge, Karimnagar.
14. The Additional Senior Civil Judge, Karimnagar.
15. The District Treasury Officer, Karimnagar.
16. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Judicature at Hyderabad.